

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 440/GT/2020

Subject : Petition for approval of tariff for Kahalgaon STPS Stage-I (840MW) for the period from 01.04.2019 to 31.03.2024.

Petitioner : NTPC Limited

Respondent : BSPHCL and 14 others

Date of Hearing : **13.6.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V, Member

Parties Present : Shri Nihal Bhardwaj, Advocate, NTPC
Shri Kartikay Trivedi, Advocate, NTPC
Shri Jitendra Singh, NTPC
Shri A.S Pandey, NTPC
Shri S.Vallinayagam, Advocate, TANGEDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Nitin Kala, Advocate, TPDDL
Shri Tanmay Jain, Advocate, TPDDL

Record of Proceedings

Since the order in the Petition (which was reserved on 6.2.2024) could not be issued prior to one Member, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. During the hearing, the learned counsels for the Petitioner and the Respondents submitted that since the pleadings and arguments have been completed, the Commission may reserve its orders in the Petition.

3 Accordingly, based on the consent of the parties, the Commission reserved its order in the Petition.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

